

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

I.A. no. 204 of 2013 in DFR 1229 of 2013

Dated : 1st July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Goyal M.G. Gasses Pvt. Ltd.

...Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant (s):

Ms. Swapna Seshadri

Mr. Anupam Sharma

Counsel for the Respondent(s):

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ORDER

The learned counsel for the Appellant will file certified copy of the Application, attested by the Counsel, on or before 2nd July, 2013. The Registry is directed to number the Application to condone the delay of 184 days.

Post the matter on **03.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vs/ss